

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 603  
IB-576/ND/2022**

**IN THE MATTER OF:**

**M/s. Tuf Metallurgical (P) Ltd.**

**...PETITIONER**

**Vs.**

**Mr. Gokul Agrawal**

**...RESPONDENT**

**Section**

**U/s 95(1) of IB Code, 2016**

**Order delivered on 19.01.2023  
(Virtual Hearing)**

**Coram:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)  
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant**

**:Adv. Neha Anand**

**For the Respondent**

**:Adv. Mohit Nandwani**

**ORDER**

As prayed by the Counsels appearing for both the parties, the matter is adjourned to **28.02.2023**.

**Sd/-  
(Rahul Bhatnagar)  
Member (T)**

**Sd/-  
(Bachu Venkat Balaram Das)  
Member (J)**